

(d) Government has been taking steps to boost industrial development, production of goods and services and employment generation in the country. Besides Make in India, these, *inter-alia*, include 'Startup India' initiative and 'Ease of Doing Business'. Steps taken to improve ease of doing business include simplification and rationalisation of existing rules and introduction of information technology, setting up of an Investor Facilitation Cell, launch of e-biz Portal and liberalising policy for industrial licensing. Foreign Direct Investment (FDI) policy and procedures have been simplified and liberalised progressively. Government has taken up a programme of building pentagon of industrial corridors across the country with an objective to provide developed land and quality infrastructure for development of industrial townships.

Policy measures for facilitating 'ease of doing business'

1617. SHRI OSCAR FERNANDES: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what policy measures are being taken by the Ministry for facilitating 'ease of doing business' in India's trade with other countries;

(b) integration with regional and global chain system is highly necessary for increasing the international trade of any country in present scenario, in this context, what policy measures are being taken by Government; and

(c) what policy measures are being undertaken by the Ministry for establishing highly modernized having state-of-the-art technology ports like in Shanghai, Rotterdam, in India for enhancing India's competitiveness in international market?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) India has ratified WTO's Trade Facilitation Agreement, which is an important ' milestone by creating an international framework for reducing trade costs. The Trade Facilitation Agreement (TFA) contains provisions for expediting the movement, release and clearance of goods, including goods in transit. It also sets out measures for effective co-operation between customs and other appropriate authorities on trade facilitation and customs compliance issues. These objectives are in consonance with India's "Ease of Doing Business" initiative. The other measures undertaken to improve the export and import facilitations includes relaxation of norms is provided in Statement (*See below*). [Refer to the Statement appended to answer to SQ No. 164 Part (c)]

(b) Indian SMEs are gradually getting integrated into Global Value Chains / (GVCs) through tariff concessions and calibrated rules of origin in Free Trade Agreements.

Besides, India's liberal investment regime and measures taken to improve trade infrastructure and connectivity through the establishment of National Committee on Trade Facilitation strengthens GVC linkages.

(c) Ministry of Shipping has undertaken reforms at Jawaharlal Nehru Port (JNPT) which is also being replicated at other Major Ports. The reforms are as follows:-

Sub activity	Status
Elimination of Form 11 & 13	JNPT has completed with effect from 23.2.2015 and various other ports are also doing it electronically.
Accommodation of Laboratory	JNPT has allotted land for FSSAI and Drug controller. Other major ports have taken up the issue with Regulatory Agencies to set up their offices/labs in the port premises.
Integration of IGM filing system with Terminal Operating System	At JNPT a single interface to integrate Import General Manifest (IGM), out of charge and entry inwards with Import Advance List (IAL) has been operationalised w.e.f. 15.05.2016.
Direct Port Delivery (DPD)	JNPT has issued trade notice on 9.2.2016 extending DPD facility to all Accredited Client Programme (ACP) clients. Other two Build-operate-transfer (BOT) terminals has also extended this facility w.e.f. 10.05.2016. At present 41 customers at JNPT are availing DPD facility. Other container handling major ports have also extended the facility to all ACP clients.
Reduce Fee and Charges	Tariff Authority For Major Ports (TAMP) has issued Order on 09.02.2016 in this regard.

Sub activity	Status
Award of work order for installation of container scanners	Indian Port Association (IPA) has issued tender notice on 18.06.2016 and last date of submission of bids is 10.10.2016 and bids was opened on 10.10.2016.
E-Delivery Orders	JNPT has submitted that all the Shipping Lines are compliant with E-Delivery capability. Presently e-DO are issued in pdf format and to make it in message form, Indian Port Association (IPA) is upgrading Portable Character Set (PCS) by creating a module namely e-D.
Removal of bottlenecks in Rail/Road connectivity	JNPT has developed parking plaza for parking of containers and has initiated the process for widening of road leading from port to Container Freight Stations (CFSs) and vice versa. Inter-terminal transfer of Tractor-trailers between JNPCT & Critical Transportation Item (CTI) and vice-versa as well as JNPCT & NSICT and vice versa have been started.
Creation of Logistic Data Bank Tagging of containers for tracking & viewing their movement across the country.	Commercial operation started w.e.f. 01.07.2016 in all three terminal of JNPT. The project has been launched at JNPT on pilot basis.
